

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/01/2017 AT  
10.30 AM**



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**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**  
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**APPLICATION NUMBER** :  
**PETITION NUMBER** : CP/15/2016  
**NAME OF THE PETITIONER(S)** : S.Shankar & 2 others  
**NAME OF THE RESPONDENT(S)** : M/s Captain Media Private Limited & 21 others  
**UNDER SECTION** : 397/398

**S.No. NAME (IN CAPITAL)  
SIGNATURE**

**DESIGNATION**

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**REPRESENTATION BY WHOM**  
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<p>1. D.PERUMAN SARANYAN</p> <p>G. Madhavakrishnan M/s. 3742/2011</p>	<p>Advocate for Petitioners 1, 2 &amp; 3</p> <p>Advocate for All the Respondents</p>	<p></p> <p></p>
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**ORDER**

Counsel for petitioner present. Counsel for R3 present and filed vakalat for R2, R4, R5, R12 & R13 and undertakes to file vakalat for the rest of the respondents by the next date of hearing. Both the counsels reported that settlement talks between the parties are going on and sought time for reporting the outcome of the same. Time extended at request. Put up on **03.02.2017 at 10.30 A.M.**

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)